

**War Memorials in honour of Northern Railway Workers**

\*383. Shri D. C. Sharma:  
Shri Bibhuti Mishra:

Will the Minister of Railways be pleased to state:

(a) whether war memorials are proposed to be erected in honour of 20 Northern Railway workers who lost their lives at border stations during the recent Pakistani aggression; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) There will be two symbols of commemoration:

- (i) A monument with an inscription in marble to be erected near each of the sites where the railwaymen fell in the discharge of their duties; and
- (ii) A marble plaque bearing a suitable inscription to be fixed at a prominent place at each of the railway stations concerned.

रेलवे मैजिस्ट्रेट, रतलाम

- \*384. श्री म० ला० द्विवेदी :  
श्री प्र० चं० बहग्रा :  
श्री भागवत झा आजाद :  
श्री सुबोध हंसदा :  
श्री स० चं० सामन्त :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन का ध्यान इस बात की ओर दिलाया गया है कि रतलाम के रेलवे मैजिस्ट्रेट ने उज्जैन स्टेशन (पश्चिम रेलवे) के स्टेशन मास्टर को रात को बुलाया हालांकि वह न्यायालय का समय नहीं था, और उसे वैयक्तिक द्वेष के कारण दण्ड दिया;

(ख) क्या रेलवे परिसरों के भीतर किये गये अपराधों के सम्बन्ध में सरकार यह वांछनीय समझती है कि रेलवे मैजिस्ट्रेटों को राज्य सरकार के अधीन काम न कर के रेलवे बोर्ड के अधीन कार्य करना चाहिये; और

(ग) स्टेशन मास्टर के विरुद्ध गैर-कानूनी कार्यवाही करने वाले मैजिस्ट्रेट के विरुद्ध क्या कार्यवाही की जा रही है ?

रेलवे मन्त्रालय में राज्य-मन्त्री (श्री० राम सुभग सिंह) : (क) जी हाँ।

(ख) रेलवे बोर्ड के अधीन काम करने वाले रेलवे मैजिस्ट्रेटों की वांछनीयता या अवांछनीयता का सवाल नहीं उठता, क्योंकि न्याय और संविधान को लागू करने का काम और सर्वोच्च न्यायालय एवं उच्च न्यायालय के सिवाय सभी न्यायालयों का संगठन ऐसे मामले हैं जो हमारे संविधान की सातवीं अनुसूची में राज्य-सूची की प्रविष्टि 3 के अन्तर्गत आते हैं।

(ग) उसे रेलवे मैजिस्ट्रेट के रूप में काम करने से रोक दिया गया है और उस की बदली खुरई कर दी गई है। उच्च न्यायालय की सिफारिश पर विभागीय जांच करने के सवाल पर मध्य प्रदेश राज्य सरकार द्वारा सक्रिय रूप से विचार किया जा रहा है।

**Royalty of Coal Mines**

- \*385. Shri Subodh Hansda:  
Shri Yashpal Singh:  
Shri P. C. Borooah:  
Shri M. L. Dwivedi:  
Shri Bhagwat Jha Azad:  
Shri S. C. Samanta:  
Shri P. R. Chakraverti:  
Shri Indrajit Gupta:  
Shri Mohammad Elias:  
Shri Kapur Singh:  
Shri P. K. Deo:  
Shri Rameshwar Tantia:

**Shri Himmatsingka:**

**Shri Basumatari:**

Will the Minister of **Mines and Metals** be pleased to state:

(a) whether it is a fact that Government propose to increase the royalty in respect of mining leases for coal;

(b) if so, to what extent it will be raised; and

(c) the date from which this will be given effect to?

**The Minister of Mines and Metals (Shri S. K. Dey):** (a) to (c). The rate of royalty in respect of mining leases for coal granted before 25-10-1949 has been increased to 5 per cent of f.o.r. price subject to a minimum of 50 paise per ton with effect from 1-1-1966.

#### **Import of Cosmetics**

\*366. **Shri P. C. Borooah:**  
**Shri M. L. Dwivedi:**  
**Shri Bhagwat Jha Azad:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**

Will the Minister of **Commerce** be pleased to state:

(a) whether it is a fact that despite all control on imports of cosmetics, cosmetics worth crores of rupees including lipsticks worth Rs. 2 crores per annum are being imported every year; and

(b) if so, the steps taken to prevent this drain on foreign exchange reserves?

**The Minister of Commerce (Shri Manubhai Shah):** (a) and (b). No, Sir. The actual imports of cosmetics during the last three years have been practically nil.

#### **Sheds and Shelters at Jhajha Station (Eastern Railway)**

1556. **Shri Madhu Limaye:** Will the Minister of **Railways** be pleased to state:

(a) whether Government's attention has been drawn to the insufficiency of sheds and shelters at the Jhajha station on the Eastern Railway; and

(b) whether Government propose to construct additional sheds there in the near future?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) No.

(b) There is no such proposal at present

#### **Development of Coal Mines**

1557. **Shri Karni Singhji:** Will the Minister of **Mines and Metals** be pleased to state:

(a) the progress made to develop the three coal mines of the National Coal Development Corporation in collaboration with the National Coal Board of U.K.;

(b) the time likely to be taken to finalise the Agreement; and

(c) the amount of foreign exchange required for the development of these mines?

**The Minister of Mines and Metals (Shri S. K. Dey):** (a) It has now been decided that the three coal mines for which the Project Report has been prepared by the National Coal Board of U.K. would be developed by National Coal Development Corporation on their own. Only such equipment would be imported as is not available indigenously.

(b) Does not arise.

(c) The amount of foreign exchange required for two of the three mines is estimated at Rs. 93 lakhs. The Project Report of the third is not finalised yet. The estimate in respect of the third mine can be given only after the Project Report is finalised.